

NATIONAL COMPANY LAW TRIBUNAL  
DIVISIONAL BENCH  
CHENNAI

(4)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 31/03/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI CH. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/42/2016  
NAME OF THE PETITIONER(S) : G. Sethuraman  
NAME OF THE RESPONDENT(S) : Spinco Special Instruments Consortium Pvt. Ltd & 3 Others  
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1. K. Gowtham Kumar  
Athiban Vijay A.K

counsel for R2 & R3

*Athiban*

**ORDER**

Counsel for petitioner called but absent. Shri A K Athiban Vijay, counsel for R2 & R3 present and states that the report has already been filed by the Chartered Accountant on 20.02.2017. The Registry is directed to verify whether the report has been received. Counsel for respondents is directed to inform the counsel for petitioner for his appearance on the next date of hearing. Put up on **18.04.2017** at **10.30 A.M.**

*Ch. Md. Sharief Tariq*  
(Ch. Md. Sharief Tariq)  
Member (Judicial)

*K. Anantha Padmanabha Swamy*  
(K. Anantha Padmanabha Swamy)  
Member (Judicial)